

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/290/ (IB)/2017
NAME OF THE PETITIONER(S) : HARIHARAN FOUNDATION PVT LTD
NAME OF THE RESPONDENT(S) : URC CONSTRUCTION PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

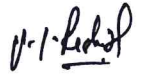
1) Vivek Menon
(for V. Perumal)

Petitioner



2. P. J. RISHIKESH

Counsel for Respondent



ORDER

Counsel for the petitioner present. Counsel for the respondent also present. Counsel for the respondent has stated that he has not received papers in respect of Petition. Counsel for the petitioner is directed to supply the papers along with Petition, within 2 days. Thereafter, within one week, the counsel for the respondent shall file counter. In the meantime, Counsel for the petitioner is also directed to file an affidavit and bank statement as per Section 9 (3) (b) & (c) of I&B Code, 2016. Put up on **21.06.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)